

DIVISION BENCH  
COURT - II

**O-213**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P.(CAA)/23(KB)2022  
IN  
C.A.(CAA)/812(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15<sup>TH</sup> JULY 2024**

IN THE MATTER OF	MOONVIEW SALES PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

**Appearance (via video conferencing/physically)**

Mr. Vikas Baisya, Adv. ] For the Applicant  
Ms. Ranjana Seal, Adv. ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **30<sup>th</sup> August, 2024**.

**Anamitra Pal  
Court Officer**